

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 23.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	CALL ON
1) O.S. 1663/2006	16) O.S. 1037/2014
2) O.S. 531/2010	17) O.S. 533/2017
3) O.S. 721/2011	18) O.S. 197/2018
4) O.S. 319/2014	19) O.S. 967/2018
5) O.S. 1019/2014	20) O.S. 163/2019
6) O.S. 1059/2015	21) O.S. 1097/2015
7) O.S. 661/2018	22) O.S. 507/2021
8) O.S. 1077/2019	23) O.S. 603/2020
9) O.S. 669/2020	24) O.S. 115/2021
10) O.S. 215/2021	25) O.S. 67/2017
11) O.S. 1483/2013	26) EX. 4/2017
12) O.S. 13/2011	27) Misc. 15/2017
13) O.S. 793/2012	28) O.S. 725/2017
14) O.S. 1521/2012	29) O.S. 803/2017
15) O.S. 487/2014	30) EX. 30/2017

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 23.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	SUMMONS
1. O.S. 392/2011	16. O.S. 1436/2018
2. O.S. 394/2011	NOTICE
3. O.S. 395/2011	17. EX. 32/2019
4. O.S. 396/2011	HEARING
5. O.S. 397/2011	18. O.S. 248/2021
6. O.S. 398/2011	CALL ON
7. O.S. 399/2011	19. O.S. 742/2008
8. O.S. 400/2011	20. MISC. 25/2009
9. O.S. 401/2011	21. O.S. 98/2010
10. O.S. 402/2011	22. O.S. 208/2012
11.O.S. 403/2011	23. O.S. 1452/2012
12. O.S. 404/2011	24. O.S. 1166/2015
SUMMONS	25. O.S. 840/2016
13. O.S. 1152/2018	26. MISC. 12/2017
14. O.S. 1156/2018	27. O.S. 788/2017
15. O.S. 1378/2018	28. O.S. 972/2017
	29. O.S. 150/2018
	30. O.S. 984/2018

Date: 22.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 23.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
STEPS	ARGUMENT
1. O.S. 174/2018	16. O.S. 1172/2004
2. O.S. 38/2019	17. O.S. 1728/2014
3. O.S. 992/2020	18. O.S. 456/2016
SUMMONS	19. O.S. 35/2016
4. EX 28/2010	20. O.S. 680/2019
5. O.S. 468/2013	21. O.S. 878/2019
6. O.S. 324/2018	22. O.S. 880/2019
7. O.S. 314/2019	23. O.S. 1679/2019
8. O.S. 362/2021	APPEARANCE OF PARTY
9. O.S. 364/2021	24. O.S. 724/2020
10. O.S. 400/2021	ORDERS
11. O.S. 48/2019	25. O.S. 630/2014
NOTICE	26. O.S. 512/2017
12. Misc 22/2020	JUDGMENT
HEARING	27. O.S. 20/2016
13. O.S. 606/2010	OBJECTION
AWAIT SUMMON/NOTICE	28. O.S. 184/2011
14. O.S. 1570/2007	29. O.S. 880/2012
15. O.S. 1288/2016	30. O.S. 124/2021

Date: 22.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

23.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 23-06-2021**

Morning - Sessions

HEARING

1	O.S. 9/2009
2	O.S. 535/2010
3	O.S. 97/2014
4	O.S. 919/2018
5	O.S. 1627/2019
6	O.S. 897/2020
7	O.S. 223/2021

ARGUMENTS

8	O.S. 1531/2008
9	O.S. 1057/2014
10	O.S. 1155/2015
11	O.S. 1021/2016
12	O.S. 1145/2016

JUDGEMENT

13	O.S. 135/2011
14	O.S. 669/2013
15	O.S. 149/2014

Afternoon - Sessions

CALLON

1	O.S. 601/2017
2	O.S. 231/2020
3	O.S. 589/2020
4	O.S. 4/2021

OBJECTIONS

5	O.S. 1391/2013
6	O.S. 543/2014
7	O.S. 243/2015
8	O.S. 753/2018
9	Misc. 46/2018
10	Misc. 51/2018
11	O.S. 1453/2018
12	O.S. 793/2020

ADR

13	O.S. 1253/2011
14	O.S. 1037/2015
15	O.S. 1017/2016

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru